

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/1451 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
Principal Judge,
Family Court-I, Kamrup(M),
Guwahati.

Dated Guwahati, the th 12 March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG-6/24/109/25 dtd. 03.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.03.2025**, has been granted. The Counsellor Principal Judge, Family Court-II, Kamrup Metro, Guwahati, and in his absence, the Counsellor, Family Court-II, Kamrup Metro, Guwahati shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/1452 /A, dated , 12-03-2025

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

B

JT. REGISTRAR (VIGILANCE)

Pratim